

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA NO. 2699/92 DATE OF DECISION: 16.11.1992.

SHRI PRABHU DAYAL ... PETITIONER

VERSUS

UNION OF INDIA THROUGH
CHIEF OF THE AIR STAFF
AIR HEADQUARTERS, VAYU
BHAWAN, NEW DELHI &
OTHERS ... RESPONDENTS

CORAM:-

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN
THE HON'BLE MR. I.K. RASGOTRA, MEMBER (A)

FOR THE PETITIONER SHRI D.S. JAGOTRA, COUNSEL

JUDGEMENT (ORAL)
(HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN)

Dismissed as withdrawn. No costs.

I.K. Rasgotra
(I.K. RASGOTRA)

MEMBER (A)

V.S. Malimath
(V.S. MALIMATH)

CHAIRMAN

san

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